

सम्हवाई सुविधाओं को समुचित व्यवस्था नहीं है ।

1980 से अगस्त, 1982 तक गुजरात में खोले जाने वाले प्राथमिक स्वास्थ्य केन्द्र

4016. श्री छोटू भाई गामित : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) 1980 से अगस्त, 1982 तक की अवधि के दौरान गुजरात के लिए कितने प्राथमिक स्वास्थ्य केन्द्र स्वीकृत किए गए ; और

(ख) उन स्थानों के नाम क्या हैं जहाँ पर ऐसे प्राथमिक स्वास्थ्य केन्द्रों में कार्य करना आरम्भ कर दिया है और तत्संबंधी ब्यौरा क्या है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी. शंकरानन्द) : (क) और (ख) गुजरात राज्य में 1980-1982 के दौरान सात प्राथमिक स्वास्थ्य केन्द्रों की स्थापना करने की मंजूरी दी गई

थी । 1982-83 के दौरान 10 और प्राथमिक स्वास्थ्य केन्द्रों को खोलने का राज्य का प्रस्ताव है । प्राथमिक स्वास्थ्य केन्द्रों की स्थापना राज्य क्षेत्र के न्यूनतम आवश्यकता कार्यक्रम का एक अंग है, इसलिए ये प्राथमिक स्वास्थ्य केन्द्र कहां-कहां खोले जाएं, इसका निर्णय राज्य सरकार द्वारा किया जाता है ।

Level Crossing Accidents

4017. SHRI MOHANLAL PATEL:- Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) the number of unmanned level crossings, zone-wise; and

(b) number of accidents at such level crossings and the number of persons killed and injured, zone-wise during January, 1982 to September, 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Zone-wise number of unmanned Railway crossings is as under:

Railway	Number
Central	1221
Eastern	764
Northern	3192
North Eastern	2699
N.F.	1172
Southern	2836
South Central	2272
South Eastern	3577
Western	4900
Total	22627

Railway	No. of accidents at unmanned level crossings	No. of persons killed & injured	
		Killed	Injured
Central	2	2	..
Eastern
Northern	7	8	16
N.E.	3	2	2
N.F.	2	..	1
Southern	6	2	1
S.G.	6	69	53
S.E.	4	..	6
Western	5	21	20
Total	35	104	99

Encroachment on Railway land

4018. SHRI M. RAMGOPAL REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways are losing a lot of railway land every year due to encroachment;

(b) if so, whether 144 acres of land has been lost on the Eastern Railway to encroachers;

(c) whether it is a fact that existence of hutments near the tracks also interferes with the standard maintenance work of the track and minimises the speed of the trains; and

(d) if so, what steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. Some railway land is under encroachment.

(b) As on 1-1-1982, an area of 143.87 acres of railway land of Eastern Railway was under encroachment.

(c) Yes.

(d) Wherever encroachments are close to Railway track, the Railway Administrations are taking action for their removal seeking assistance from the State Governments concerned.

Meeting of Human Rights Organisations

4019. SHRI M. RAMGOPAL REDDY:

SHRI RAM VILAS PASWAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a meeting of the 34 human rights organisations of the 12 foreign countries was held in the Capital during the second week of October, 1982;

(b) if so, the names of the countries which participated in the conference;

(c) outcome of discussions held; and